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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha concurred in the recommendation of the Lok Sabha to nominate One Member from Rajya Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 19th August, 2013 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha, *vice* Shri D. Raja, retired from the Rajya Sabha, to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of this House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri D. Raja, Member, Rajya Sabha has been duly elected to the said Committee.'
